# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

## RAJYA SABHA UNSTARRED QUESTION NO- 2261

ANSWERED ON- 09/08/2023

### NON-NET FELLOWSHIPS BY UGC

#### 2261. SHRI BINOY VISWAM:

Will the Minister of EDUCATION be pleased to state:

- (a) number of Universities and M.Phil/PhD scholars covered under the non-NET fellowship of the UGC, their proportion with the total number of scholars registered for M.Phil/PhD programs;
- (b) increase in the amount or other facilities available under non-NET fellowship since 2019;
- (c) whether Government is planning to increase the non-NET fellowship amount and other facilities:
- (d) whether Government intends to make non-NET fellowship universal to all M.Phil/PhD scholars; and
- (e) the increase in Junior Research Fellowship/Senior Research fellowship amount including HRA in the same period?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (Dr. SUBHAS SARKAR)

(a to d): As per information received from the University Grants Commission (UGC), Non-NET fellowship is provided to all eligible candidates of all the Central Universities for pursuing M.Phil/Ph.D and who are not in receipt of any other fellowship from any other source. During the year 2022-23, there were 873 and 15,397 beneficiaries under M.Phil and Ph.D. non-NET fellowships respectively in 45 Central Universities.

(e): The rates for emoluments, based upon information received from the Department of Science & Technology (DST) are as tabulated below:

|                               | JRF(in ₹)) | SRF (in ₹) | Effective w.e.f. |
|-------------------------------|------------|------------|------------------|
| DST's O.M. dated 30.01.2019 * | 31,000/-   | 35,000/-   | 01.01.2019       |
| DST's O.M. dated 26.06.2023 * | 37,000/-   | 42,000/-   | 01.01.2023       |

\*HRA: All research fellows may be provided hostel accommodation wherever available. Research fellowship holders residing in hostels shall not be entitled for HRA. Wherever provision of hostel accommodation is not possible, HRA may be allowed to JRF and SRF as per Central Government norms applicable in the city/ location where they are working. The percentage required for calculating HRA will be based on the fellowship amount.

\*\*\*\*